

Listed on : . .2016

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL MISCELLANEOUS PETITION NO. 20360 OF 2016

(Application for condonation of delay in filing Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. OF 2016

STATE OF U.P.

...Petitioner(s)

VERSUS

RAM SAGAR

... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by Mr.C.D.Singh, Advocate on behalf of Petitioner against the Judgment and Order dated 09.03.2016 of the High Court of Judicature at Allahabad, Lucknow Bench in Criminal Appeal No. 982/2011.

It is submitted that instant petition is tagged with Criminal Misc. Petition No. 19909 of 2016 (application for condonation of delay in filing Special Leave Petition) both are arising out of common order/Judgment.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 8th day of December, 2016.

COPY TO:

ASSISTANT REGISTRAR

Mr. C.D.Singh, Advocate

ASSISTANT REGISTRAR

C4/dk